

the year 1965-66. Of this, Rs. 5.6 crores were accounted for by profits after tax of 19 foreign controlled rupee companies.

As balance sheets for the year 1966-67 have yet not become due for filing with the Government in respect of all the pharmaceutical companies, similar information for that year cannot be furnished.

(c) The information for the years 1965-66 and 1966-67 is not available. For 1964-65, however, total ordinary paid-up capital plus free reserves and surplus of foreign controlled pharmaceutical rupee companies at work in India amounted to Rs. 26.92 crores as against the aggregate of Rs. 55.44 crores in respect of all the pharmaceutical companies.

(d) The information sought for in respect of foreign owned pharmaceutical companies is not separately available. Aggregate exports, however, of pharmaceutical goods were of the value of Rs. 1.8 lakhs in 1965-66 and Rs. 5.05 lakhs in 1966-67.

Discourtesy shown to Australian Women Tourists at Pathankot Station

6426. Shri K. P. Singh Dec:
Shri P. K. Dec:
Shri M. C. Majhi:

Will the Minister of Railways be pleased to state:

(a) whether it is a fact that the Railway Staff at Pathankot showed discourtesy to the two Australian women tourists on the 2nd June, 1967, when they tried to have their reservations altered;

(b) whether it is also a fact that they have represented to Government in this regard;

(c) whether the matter has been investigated; and

(d) if so, the result thereof?

The Minister of Railways (Shri C. M. Poonacha): (a) Yes. Two ticket

checking staff, who were approached, were unhelpful and discourteous which caused two Australian women tourists serious inconvenience.

(b) Yes.

(c) The investigation is in progress.

(d) The investigation having not yet been completed (as some more information promised by the aggrieved party is awaited) conclusions about the incident have not been finalised.

Issue of Licence for the Import of Stainless Steel

6426. Shri George Fernandes:
Shri Madhu Limaye:
Shri J. H. Patel:

Will the Minister of Steel, Mines and Metals be pleased to state:

(a) the name of the film star who was issued an import licence for 11 tonnes of stainless steel as stated by the Minister for Steel, Mines and Metals vide the "Engineering Times" of Calcutta of June 15, 1967;

(b) the circumstances under which this licence was issued,

(c) whether it is a fact that the unported steel was sold by this film star to an industrialist at an exorbitant price;

(d) if so, the price at which the steel was imported and the price at which it was sold to the industrialist; and

(e) whether any action is proposed to be taken against film star concerned?

The Minister of Steel, Mines and Metals (Dr. Chemsas Reddy): (a) to (e). I do not remember to have made any such statement attributed to me, which has appeared in the "Engineering Times" on the 15th June, 1967, regarding the issue of import licence for stainless steel to a film star.